

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-16507-JK (LD) of 2024

DATED:- 03 - 10 - 2024

In supersession of Government Order No. 7854-JK(LD) of 2024 dated 22.05.2024 and Government Order No. 13190-JK (LD) of 2024 dated 22.07.2024, Sanction is hereby accorded to the appointment of Officer's of Anti Corruption Bureau (ACB) as Officer Incharge Litigation (OIC) for the cases mentioned in annexure to this order indicated against each pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum etc.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:-03.10.2024

No:- LAW-OIC/10/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/Secretary to Government, General Administration Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Joint Director Prosecution, For Director Anti Corruption Bureau J&K Srinagar. (This is with reference to his letter no. ACB-FIR-OIC/LITIGATION-11587 daetd 22.08.2024.
9. Assistant Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz Ali Bhat
03.10.24

Annexure to the Government Order No.16507-JK(LD) of 2024 dated 03.10.2024

P/S ACB Anantnag

S.No.	Petition No	FIR/PE/Verif No	Title	OIC
1.	OWP No. 1703/15 (APKS)	39/15 P/S VOK	Altaf Hussain Bhat V/s State	CPO Farooq Ahmad Shagoo
2.	OWP 1702/2015 (APKS)	39/2015 P/S VOK	Fayaz Ahmad Malik.	CPO Farooq Ahmad Shagoo
3.	OWP No. 551/16 (APKS)	17/2006P/S V OK	Shamas-ud-din Koka v/S State	CPO Farooq Ahmad Shagoo
4.	OWP No. 556/16 (APKS)	18/2006P/S V OK	Shamas-ud-din Koka v/ S State	CPO Farooq Ahmad Shagoo
5.	WP (C) No. 1848/19 (APKS)		Ishita Food Products V/ S state	CPO Farooq Ahmad Shagoo
6.	WP (C) No. 1881/19 (APKS)		Agro pure capital foods pvt.ltd. V/S state	CPO Farooq Ahmad Shagoo
7.	WP(C) No. 824/2021 (APKS)	Veri-01/2017 P/S ACB	GhulamNabiReshi and orsV/S UT of J&K and others	CPO Farooq Ahmad Shagoo
8.	WP(C)No. 2261/2021 (APKS)	FIR No.21/2006 P/S ACB	Nadeem-ul-HaqBanday and AnrV/S UT of J&K and others	CPO Farooq Ahmad Shagoo
9.	WPC No.1370/2022 (APKS)		M/S Khazar Agro IGC L assipora V/S UT of J&K and others.	CPO Farooq Ahmad Shagoo
10.	WP (C) No. 2850/2023 (APKS)	FIR No.31/2014) P/S ACB,	Mohammad Shafi Dar V/S UT of J&K and ors.	CPO Farooq Ahmad Shagoo
11.	WP (C) No.819/2023 (APKS)		M/S Raheeq Infratech Private Ltd .through Sy ed Mujtaba RezviV/S U T of J&K and ors.	CPO Farooq Ahmad Shagoo
12.	CrI R No.34/2023 (APKS)	FIR No. 16/2009 P/S ACB(S outh.)	SSP Anti- Corruption B ureau V/SGhulam Hass an Rather and ors.	CPO Farooq Ahmad Shagoo
13.	CRMC No. 179/2018 C/W OWP 1138/2018. (APKS)	28/2010 P/S VOK	Dr.Waseem Qurashi V/ S state	CPO Farooq Ahmad Shagoo
14.	CRMC No. 405/2018 (APKS)	13/2012 P/S VOK	Mushtaq Ah. BagardV/S state	CPO Farooq Ahmad Shagoo
15.	CRM (M) NO.140/2020 (APKS)	03/2020 P/S V OK	LaiqParvaizV/S state	CPO Farooq Ahmad Shagoo
16.	CRM (M) NO.150/2020 (APKS)	29/12,09/2017 P/S VOK	Mohd.Ashraf ParrayV/ S state	CPO Farooq Ahmad Shagoo
17.	CRM(M) No.64/2021 (APKS)	FIR No.10/1993	J&K Bank V/S UT of J&K	CPO Farooq Ahmad Shagoo
18.	CRM (M) No.74/2022 (APKS)	FIR No.29/2015 P/S ACB.	Mohammad Hussain M ir V/S UT of J&K through Director ACB	CPO Farooq Ahmad Shagoo
19.	CRM (M) No.135/2022 (APKS)	FIR No.04/2020	GhulamNabi Shah V/S UT through SSP	CPO Farooq Ahmad Shagoo

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20.	CRM(M) No.251/2022 (APKS)	FIR No. 29/2015 P/S ACB	Iftikhar-ul- Hussain V/S UT of J&K	CPO Farooq Ahmad Shagoo
21.	CRM (M) No.615/2022 (APKS)	FIR No.30/2012 P/S ACB.	Shanaz Ahmad Dar V/S UT of J&K and ors.	CPO Farooq Ahmad Shagoo
22.	CRM (M) No. 197/2023 (APKS)	FIR No.04/2021 P/S ACB .	titled Asif Amin Chalko o and orsV/S UT of J&K	CPO Farooq Ahmad Shagoo
23.	CRM (M) No.280/2023 (APKS)	FIR No. 37/2010 P/S ACB)	Krishan Narayan Koul V /S UT of J&K	CPO Farooq Ahmad Shagoo
24.	CRM (M) No.314/2023 (APKS)	FIR No. 40/2000 P/S VOK now ACB.	GhulamRasool Baba V/ S UT of J&K and ors	CPO Farooq Ahmad Shagoo
25.	Cr. Appeal No. 03/05 (APKS)	21/92 P/S VOK	Gh. Mohd. Ganie V/S State	CPO Farooq Ahmad Shagoo
26.	Cr. Appeal No. 13/06 (APKS)	38/96 P/S VOK	Gh. QadirWani V/S State	CPO Farooq Ahmad Shagoo
27.	Cr. Appeal No. 06/09 (APKS)	48/99 P/S VOK	Gh.MohidinSofi V/S State	CPO Farooq Ahmad Shagoo
28.	Cr. Appeal No. 07/09 (APKS)	48/99 P/S VOK	Gh. Nabi Sheikh V/S State	CPO Farooq Ahmad Shagoo
29.	Cr. Appeal No. 08/09 (APKS)	48/99 P/S VOK	Ab. MajidWani and others V/S State	CPO Farooq Ahmad Shagoo
30.	Cr. Appeal No. 09/09 (APKS)	48/99 P/S VOK	Ab. GaniHurra V/S State	CPO Farooq Ahmad Shagoo
31.	Cr. Appeal No. 15/09 (APKS)	50/2000 P/S VOK	Bashir Ahmed Bhat V/S State	CPO Farooq Ahmad Shagoo
32.	Cr. Appeal No. 01/12 (APKS)	101/92 P/S VOK	Mohd. Muzaffar Malik V/S State	CPO Farooq Ahmad Shagoo
33.	Cr. Appeal No. 19/14 (APKS)	25/2006 P/S VOK	Bashir Ahmed Sheikh V /S State	CPO Farooq Ahmad Shagoo
34.	Cr. Appeal No. 11/15 (APKS)	51/2006 P/S VOK	Firdous Ahmed Bhat V/ S State	CPO Farooq Ahmad Shagoo
35.	Cr. Appeal No. 15/15 (APKS)	26/09 P/S VOK	Mansoor Ahmed Malik V/S State	CPO Farooq Ahmad Shagoo
36.	Cr. Appeal 17/15 (APKS)	105/97 P/S VOK	Shahnaza and others V /S State	CPO Farooq Ahmad Shagoo
37.	Cr. Appeal 40/2018 (APKS)	31/2006 P/S VOK	Ab.Majeed Wani V/S state	CPO Farooq Ahmad Shagoo
38.	CRA No. 43/2018 (APKS)	21/2007	Gh Mehdi Pandith V/S State	CPO Farooq Ahmad Shagoo
39.	Cr. Appeal 51/2018 (APKS)	15/2009 P/S VOK	Shafat-ul-Rehman V/S state	CPO Farooq Ahmad Shagoo
40.	CrIA (S) No.08/2022 (APKS)	FIR No. APKS.	Abdul Aziz Wagay V/S S SP ACB	CPO Farooq Ahmad Shagoo
41.	CONCR No. 01/2019 (APKS)	06/2007 P/S VOK	State V/SGh.MohidinBhat	CPO Farooq Ahmad Shagoo
42.	CRLA(AS) No. 7/2020 (APKS)	09/2006 P/S ACB	State V/S Bashir Ah. Bhat	CPO Farooq Ahmad Shagoo
43.	CRA No. 06/2019 (APKS)	24/1995 P/S VOK	State V/SGh.Mohd.Wani	CPO Farooq Ahmad Shagoo
44.	CrIA (AS) No.19/2021 (APKS)	FIR No.08/2007 P/S ACB	UT of J&K V/S Mohammad Shaban Sofi and ors	CPO Farooq Ahmad Shagoo
45.	CrIA (AS) No. 02/2023	FIR No.21/201	UT of J&K through SSP	CPO Farooq Ahmad

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	(APKS)	0	ACB V/S Tariq Irshad Handoo	Shagoo
46.	CrIA (AS) No.14/2023 (South)	FIR No. 10/2010 P/S ACB.	SSP ACB V/S Noor-u-din Chohan.	CPO Farooq Ahmad Shagoo
47.	SWP No. 1434/11 (APKS) TA NO. 8609/20	Veri No. 33/10	Amir Ali V/s State	CPO Farooq Ahmad Shagoo
48.	SWP No. 2043/11 (APKS) TA No. 8641/20		Ab. Rashid Dass V/S State	CPO Farooq Ahmad Shagoo
49.	SWP No. 1810/2016 (APKS) TA No. 2903/21	-	Javaid Ahmad Khanday and another V/S State and others	CPO Farooq Ahmad Shagoo
50.	SWP No. 60/17 (APKS) TA No. 2089/20		Muneer-ul Rashid	CPO Farooq Ahmad Shagoo
51.	SWP NO 3030/18 (APKS) TA No. 2306/21	106/98 P/S VOK	Malik Arshid V/S state	CPO Farooq Ahmad Shagoo
52.	SWP 655/19 (APKS) TA No. 1206/20	JSC 24/05	Bashir Ahmad Bhat V/S State	CPO Farooq Ahmad Shagoo
53.	WP (C) No.370/20 (APKS) TA No. 7243/20	01/07 P/S VOK	Gh.Nabi Trambo V/S state	CPO Farooq Ahmad Shagoo
54.	WP(C)No. 1219/2021 (APKS) TA No. 6010/21	FIR No.29/12, 09/17 P/S ACB	Mohammad Ashraf Paray V/S UT Of J&K and others.	CPO Farooq Ahmad Shagoo
55.	TA No. 2150/2021		Ghulam Nabi Wani	CPO Farooq Ahmad Shagoo
56.	SLP	43/2005	Mohd Yaseen Dar V/S UT of JK	CPO Farooq Ahmad Shagoo
57.	SLP	17/1990	Union Territory of J&K V/S Ghulam Jeelani Khan	CPO Farooq Ahmad Shagoo
58.	SLP	27/2008	State of J&K V/S Mir Naseem	CPO Farooq Ahmad Shagoo
59.	SLP	27/2008	i. Mir Naseem Ahmad (then Chief town planner Kashmir) ii. Hamid Ahmad Wani (then town planner) iii. Nazir Ahmad Magrey (then asst town planner) iv. Mohamad Khalil	CPO Farooq Ahmad Shagoo

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			(then asstt town planner)	
60.	SLP	26/2009 VOK	Mohamad Mansoor Malik	CPO Farooq Ahmad Shagoo
61.	1540/2024	37/2010-VOK	Krishan Narayan Koul Vs UT of J&K and ors	CPO Farooq Ahmad Shagoo
62.	WPC NO. 922/2024	31/2014-VOK	Firdous Ahmad Rather	CPO Farooq Ahmad Shagoo
63.	WPC No. 986/2024	31/2014-VOK	Kulsuma Bano	CPO Farooq Ahmad Shagoo
64.	WPC No. 1041/2024	31/2014-VOK	Naba Mochi	CPO Farooq Ahmad Shagoo

P/S ACB Baramulla .

S.No.	Petition No	FIR/PE/Verif No	title	OIC
1.	OWP No. 1403/14 (BKB)	42/07 P/S VOK	Reyaz Anwar Masoodi V/S State	CPO Fayaz Ahmad Shalbf
2.	OWP No. 317/2016 (BKB)		Mohammad Nasir Khan V/S State	CPO Fayaz Ahmad Shalbf
3.	OWP NO.1162/2018 (BKB)	FIR No.10/2013 P/S VOK	Ghulam Mohammad Rather V/S state	CPO Fayaz Ahmad Shalbf
4.	WP (C) No. 2579/19 (BKB)	13/11 P/S VOK	Mohd.Shafi Bhat V/S state.	CPO Fayaz Ahmad Shalbf
5.	WP(C) No. 1043/2021 (BKB)		M/S Dar Canteen V/S UT of J&K and others	CPO Fayaz Ahmad Shalbf
6.	WP (C) No.274/2022 (BKB)	FIR No.43/2000 P/S VOK now ACB	Anil John V/S UT of J&K and others	CPO Fayaz Ahmad Shalbf
7.	WP (C) No. 2363/2022 (BKB)	Veri- NO.06/2022 P/S ACB	Mohammad Shafi Rather V/S UT of J&K and others	CPO Fayaz Ahmad Shalbf
8.	WP (C) No.912/2023 (BKB)	FIR No. 03/2023 P/S ACB .	Mubashir Jan Bhat V/S UT of J&K and ors	CPO Fayaz Ahmad Shalbf
9.	WP (C) No.1056/2023 (BKB)	FIR No. 41/2014 P/S ACB .	Danish Ashraf Ganie V/S UT of J&K and ors.	CPO Fayaz Ahmad Shalbf
10.	CrI R No. 23/2020 (BKB)	19/2013 P/S VOK	State V/S Ashiq Ali Khan	CPO Fayaz Ahmad Shalbf
11.	CrIR NO.16/2020 (BKB)	29/2010 P/S ACB	State V/S Mohammad Abbas Dar.	CPO Fayaz Ahmad Shalbf
12.	CrIR NO.18/2020 (BKB)	24/2012 P/S ACB	State V/S Nazir Ahmad Wani.	CPO Fayaz Ahmad Shalbf
13.	CrI R No. 39/2022 (BKB)	FIR No. 117/05	titled UT of J&K through P/S ACB V/S Ghulam Mohammad Brakboo	CPO Fayaz Ahmad Shalbf
14.	CrI R No.03/2023 (BKB)	FIR No.15/2013 P/S ACB (BKB)	SSP ACB V/S Abdul Rashid Shah and ors	CPO Fayaz Ahmad Shalbf
15.	CrI R No. 11/2023 (BKB)	FIR NO.21/2012 P/S ACB. (BKB)	UT of J&K through SHO P/S ACB Baramullah V/S Ishfaq Ahmad Zargar and ors	CPO Fayaz Ahmad Shalbf

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16.	CrI R No. 12/2023 (BKB)	FIR NO.41/2006 P/S ACB. (BKB)	UT of J&K through S HO P/S ACB Baramul lahV/S Abdul Aziz Ka shmiri and ors.	CPO Fayaz Ahmad Shalbaf
17.	CrI R No.41/2023 (BKB)	FIR NO. 10/2013 P/S ACB (BKG)	UT through Anti Corrupt ion Bureau V/S Abdul Rashid Rather and Anr.	CPO Fayaz Ahmad Shalbaf
18.	CRMC No. 155/17 (BKB)	12/2010 P/S VOK	GhulamMohi-ud-Din Rather V/S State	CPO Fayaz Ahmad Shalbaf
19.	CRMC No. 169/17 (BKB)	11/2010 P/S VOK	Ghulam Hassan Gan ie V/S State	CPO Fayaz Ahmad Shalbaf
20.	CRMC No. 24/2018 (BKB)	13/2010 P/S VOK	Gh. Rasool Najar V/s state	CPO Fayaz Ahmad Shalbaf
21.	CRMC No. 53/2019 (BKB)	26/2014 P/S VOK	Dr.Fayaz Ahmad Ban day	CPO Fayaz Ahmad Shalbaf
22.	CRM (M) NO.235/2020 (BKB)	37/2014 P/S ACB	Nazir Ahmad Mir V/ S UT of J&K	CPO Fayaz Ahmad Shalbaf
23.	CRM(M) No. 213/2021 (BKB)	FIR No.08/2017 P/ S ACB	Nisar Ahmad Yatoo V/S UT of J&K	CPO Fayaz Ahmad Shalbaf
24.	CRM (M) No. 255/2021 (BKB)	FIR No.08/2009 P/ S ACB	CBI V/S Anti- Corrup tion Bureau	CPO Fayaz Ahmad Shalbaf
25.	CRM (M) No.273/2021 (BKB)	FIR No.09/2021 P/ S ACB (BKBG)	Khursheed Ahmad K anna V/S UT of J&K	CPO Fayaz Ahmad Shalbaf
26.	CRM (M) No.37/2022 (BKB)	FIR No.15/2013 P/ S ACB	Shabir Ahmad Bhat and ors V/S UT of J& K through Anti corrup tion Bureau	CPO Fayaz Ahmad Shalbaf
27.	CRM (M) No.132/2022 (BKB)	FIR No.05/2020 P/S ACB.	Mohammad Shafi Ra ther V/S UT of J&K t hrough Director Anti Corruption Bureau	CPO Fayaz Ahmad Shalbaf
28.	CRM (M) No.311/2022 (BKB)	FIR NO.14/2022	Bashir Ahmad Dar V/ S UT of J&K	CPO Fayaz Ahmad Shalbaf
29.	CRM (M) No.62/2023 (BKB)	FIR No. 15/2013 P /S ACB .	Sajad Ahmad Shah an d ors V/S UT of J&K and ors.	CPO Fayaz Ahmad Shalbaf
30.	CRM (M) No.118/2023 (BKB)		Altaf Hussain Magara yV/S UT of J&K and or s.	CPO Fayaz Ahmad Shalbaf
31.	CRM (M) No.409/2023 (BKB)	Veri-09/2022 (Dr. Sheeba Inayat V/S UT of J&K and ors.	CPO Fayaz Ahmad Shalbaf
32.	CRM (M) No.449/2023 (BKB)	FIR No. 11/2010)	Ghulam Hassan Ganie V/S Police Station Vig ilance Organization	CPO Fayaz Ahmad Shalbaf
33.	CRM (M) No.499/2023 (BKB)	FIR No. 12/2010 P /S ACB	Ghulam Mohidin Rath er V/S UT of J&K and others	CPO Fayaz Ahmad Shalbaf
34.	CRM (M) No.653/2023 (BKB)	FIR No.11/2010 P/ S ACB	Farooq Ahmad Wani & ors V/S UT of J&K and others. FIR No.11	CPO Fayaz Ahmad Shalbaf
35.	Cr.Appeal 08/2019 (BKB)	18/2004 P/S VOK	Shah Lateef V/S state	CPO Fayaz Ahmad Shalbaf
36.	CrIA (S) No.03/2019	04/1998	Ab.Samad Khan V/S s	CPO Fayaz Ahmad

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	(BKB)	P/S VOK	tate	Shalbaf
37.	Cr. Appeal No. 19/09 (BKB)	65/98 P/S VOK	Mohd. Afzal Khan V/S State	CPO Fayaz Ahmad Shalbaf
38.	Cr. Appeal No. 04/12 (BKB)	15/03 P/S VOK	Nazir Ahmed Lone V/S State	CPO Fayaz Ahmad Shalbaf
39.	Cr. Appeal No. 15/13 (BKB)	18/02 P/ S VOK	Mushtaq Ahmed Wani V/S State	CPO Fayaz Ahmad Shalbaf
40.	CrIA (AS) No.22/2023 (North)	FIR No.03/2008 P/S ACB.	UT of J&K V/S Mohd. Maqbool Mir.	CPO Fayaz Ahmad Shalbaf
41.	CrIA (AS) No.32/2023 (North)	FIR No.15/2006 P/S ACB.	UT of J&K V/S Dara Singh and another	CPO Fayaz Ahmad Shalbaf
42.	CrIA (AS) No. 09/2020. (BKB)	11/2006 P/S VOK	State through SSP VOK V/S Mushtaq Ahmad Kaloo	CPO Fayaz Ahmad Shalbaf
43.	CrIA (AS) No.17/2021 (BKB)	FIR No.42/2005 P/S ACB	UT of J&K through SSP ACB V/S Mushtaq Ahmad Khan	CPO Fayaz Ahmad Shalbaf
44.	SWPNo. 138/2008 (BKB) TA No. 5902/21	Veri-53/07 dated 29-02-2007.	Bashir Ahmad Malik V/S state	CPO Fayaz Ahmad Shalbaf
45.	SWP No. 1271/10 (BKB) TA No. 1996/21	-	Gowher Majid Wani V/S State	CPO Fayaz Ahmad Shalbaf
46.	SWP NO 73/2019 (BKB) TANO. 1030/21	27/2015 P/S VOK	Rifat Rashid Ara V/S state	CPO Fayaz Ahmad Shalbaf
47.	WP (C) No.3153/19 (BKB) TA No. 2430/20	01/97 P/S VOK	Bashir Ahmad Ellahi V/S state	CPO Fayaz Ahmad Shalbaf
48.	OA No.1035/2021 (BKB)	FIR No.02/2020	Taimoor Ahmad Khan V/S state	CPO Fayaz Ahmad Shalbaf
49.	OA No.73/2022 (BKB)	FIR No.25/2014 and 05/2008 P/S ACB	Manzoor Ahmad Dar V/S UT of J&K and others	CPO Fayaz Ahmad Shalbaf
50.	CRM (M) No. 214/2024	FIR No. 10/2018 P/S BKB	Anis Ahmad Choudhary	CPO Fayaz Ahmad Shalbaf
51.	CRM(M) No.265/2024	FIR No. 14/2019 P/S BKB	Pushap Kumar Tickoo &ors	CPO Fayaz Ahmad Shalbaf

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P/S ACB Srinagar

S.No.	Petition No	FIR/PE/Verif No	title	OIC
1.	LPA No.17/2021 (SBG)	FIR No.01/2021 P/S ACB	Riyaz Ahmad Dar Khan V/ S UT of J&K	CPO Riaz Ahmad Dar
2.	OWP No. 864/2006 (SBG)	Rafeeqe FIR No.21/2001 P/ S VOK now ACB	state V/S Mo hammad Haf iz Rafeeqe	CPO Riaz Ahmad Dar
3.	OWP No. 2201/17 (SBG)	12/11 P/S VOK	Zahoor Ahm ad Bhat V/S state	CPO Riaz Ahmad Dar
4.	OWP NO 363/18 (SBG)	PE No. 03/2015	Javid Ahmad Mir V/S stat e	CPO Riaz Ahmad Dar
5.	OWP 901/2018 (SBG)		Mohd. Shafi Khan V/s sta te	CPO Riaz Ahmad Dar
6.	OWP NO 1601/18 (SBG)		Masood Ah mad Shah V/ S state	CPO Riaz Ahmad Dar
7.	OWP NO 165/2019 (SBG)	FIR No 69/10 P/S Genderbal	Gulzar Ahma d Pal	CPO Riaz Ahmad Dar
8.	OWP No. 206/19 (SBG)	12/2011 P/S VOK	Gh.Mohd.Mi r V/S state	CPO Riaz Ahmad Dar
9.	WP (C) No. 3498/19 (SBG)	25/2018 P/S VOK	Ishtiyak Meh mood V/S st ate	CPO Riaz Ahmad Dar
10.	WP (C) No. 743/2020. c/w OWP 749/06 (SBG)	25/2018 P/S ACB	Nahida Parv een V/S stat e	CPO Riaz Ahmad Dar
11.	WP (C) No. 1040/2020 (SBG)		Muzaffar Mo hidin V/S sta te	CPO Riaz Ahmad Dar
12.	WPC No. 2028/2020 (SBG)		Light way tra ding V/S UT of J&K and others.	CPO Riaz Ahmad Dar
13.	WP(C) No.56/2021 (SBG)		Beigh Shame em Ahmad	CPO Riaz Ahmad Dar
14.	WP (C) No. 972/2022 (SBG)		Altaf Hussain Wani and or s V/S UT of J &K and othe rs.	CPO Riaz Ahmad Dar
15.	WP (C) No. 2030/2022 (SBG)		Adnan Hassa n Khan V/S U T of J&K and others.	CPO Riaz Ahmad Dar
16.	WP (C) No.2060/2022 (SBG)		Irtiza Rashee d V/S UT of J &K and ors.	CPO Riaz Ahmad Dar
17.	WP (C) No.2096/2022 (SBG)		Zahid Jeelani WaniV/S UT	CPO Riaz Ahmad Dar

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			of J&K and others	
18.	WP (C) No. 2097/2022 (SBG)		Mir Yaver Hayat V/S UT of J&K and ors.	CPO Riaz Ahmad Dar
19.	WP (C) No. 2333/2022 (SBG)	FIR NO.23/2021 P/S ACB	Raja Ashraf Khan V/S UT of J&K and others	CPO Riaz Ahmad Dar
20.	WP (C) No. 2577/2022 (SBG)	PE No.18/2019 P/S ACB	Himalayan Rolling Steel Industries Private Limited V/S UT of J&K and others	CPO Riaz Ahmad Dar
21.	WP (C) No. 2775/2022 (SBG)	Veri- No.27/2014 P/S ACB	Shameem Ahmad Lehrwal V/S UT of J&k and ors.	CPO Riaz Ahmad Dar
22.	WP (C) No.2898/2022 (SBG)		Javid Ahmad Teli V/S UT of J&K and ors.	CPO Riaz Ahmad Dar
23.	WP (C) No. 964/2023 (SBG)	. FIR No.14/2022 P/S ACB .	Mubshir Jan Bhat V/S UT of J&K and others	CPO Riaz Ahmad Dar
24.	WP (C) No.2594/2023 (SBG/CBJ)	. FIR No. 10/2019, 01/2020 P/SACB	Zahoor Ahmad Bhat & ors V/S UT of J&K and others	CPO Riaz Ahmad Dar
25.	OWP No. 191/2017 (pertains to CVC)	Comp. 93/2016	Waheedul Rehman V/S State	CPO Riaz Ahmad Dar
26.	CONCR No. 38/18 (SBG)	12/2011 P/S VOK	State V/S Gh. Mohd.Mir	CPO Riaz Ahmad Dar
27.	CrI R No.29/2022 (SBG)	FIR NO.29/2018	UT of J&K through SSP ACB V/S Mohammad Haneef Lone	CPO Riaz Ahmad Dar
28.	CRMC No. 76/17 (SBG)	25/2011 P/S VOK	Bashir Ahmad Mir V/S State	CPO Riaz Ahmad Dar
29.	CRMC No. 27/2018 (SBG)	25/11 P/S VOK	TejKrishan Sadhu V/S State	CPO Riaz Ahmad Dar
30.	CRMC No. 120/2018 (SBG)	38/2010 P/S VOK	Farooq Ahmad Ganie V/S state	CPO Riaz Ahmad Dar
31.	CRMC No. 323/2018 (SBG)	25/2018 P/S VOK	Ab.Majeed Bhat V/S state	CPO Riaz Ahmad Dar
32.	CRMC No. 23/19 (SBG)	02/2019 P/S ACB	Mohd.Bashir V/S state	CPO Riaz Ahmad Dar
33.	CRMC No. 70/2019 (SBG)	25/2018 P/S VOK	Altaf Ahmad Sofi V/S stat	CPO Riaz Ahmad Dar

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34.	CRM(M) 28/2021 (SBG)	FIR No.48/2015 P/S ACB	Tahir Mir and another V/S UT of J&K	CPO Riaz Ahmad Dar
35.	CRM (M) No.43/2021 (SBG)	FIR No.18/2020	Tariq Ahmad Ganie V/S UT of J&K	CPO Riaz Ahmad Dar
36.	CRM(M) No.174/2021 (SBG)	FIR No.13/2020 P/S ACB	Shameem Ahmad Laharwal V/S UT of J&K and others	CPO Riaz Ahmad Dar
37.	CRM(M) No. 193/2021 (SBG)	FIR No.53/2015 P/S ACB	Shah Skindar Khan V/S UT of J&K and others	CPO Riaz Ahmad Dar
38.	CRM (M)No. 455/2021 (SBG)	FIR No.47/2015 P/S ACB	Mehmooda Akhter V/S UT of J&K	CPO Riaz Ahmad Dar
39.	CRM(M) No. 460/2021 (SBG)	FIR No.31/2018 P/S ACB.	Mohammad Amin Shah and ors V/S ACB Kashmir	CPO Riaz Ahmad Dar
40.	CRM(M) No. 19/2022 (SBG)	FIR No. 25/2018 P/S ACB	UT of J&K through SSP ACB V/S Abdul Majeed Bhat	CPO Riaz Ahmad Dar
41.	CRM (M) No.147/2022 (SBG)	FIR NO. 17/2019 P/S ACB	Anis Mohammad Rawther V/S UT of J&K	CPO Riaz Ahmad Dar
42.	CRM (M) No.379/2022 (SBG)	FIR No. 13/2015	Mushtaq Ahmad Dar V/S UT of J&K	CPO Riaz Ahmad Dar
43.	CRM (M) No. 405/2022 (SBG)	FIR NO. 19/2008	Abdul Gani H ajam V/S UT of J&K & ors	CPO Riaz Ahmad Dar
44.	CRM (M) No. 450/2022 (SBG/CBJ)	FIR No.16/2019 P/S ACB	Raj Singh Gehlot V/S UT of J&K and others.	CPO Riaz Ahmad Dar
45.	CRM (M) No.504/2022 (SBG/CBJ)	FIR No.15/2019 P/S ACB	Raj Singh Gehlot V/S UT of J&K and others	CPO Riaz Ahmad Dar
46.	CRM (M) No.115/2023 (SBG)	FIR No.29/2022	Younus Ahmad Bangroo V/S UT of J&K and	CPO Riaz Ahmad Dar
47.	CRM (M) 252/2023 (SBG)	FIR No. 10/2020 P/S ACB	Rafeeq Ahmad Shah V/S UT of J&K,	CPO Riaz Ahmad Dar
48.	CRM (M) No.295/2023 (SBG)	FIR NO.28/2019)	Noor Mohammad Wani V/S UT of J&K	CPO Riaz Ahmad Dar

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			and others	
49.	CRM(M) No.527/2023 (SBG)	Veri- No.75/2021 P/S ACB .	Bilques Mir V/S ACB	CPO Riaz Ahmad Dar
50.	CRM(M) No.537/2023 (SBG)	FIR No. 09/2023 P/S ACB .	Muzafar Ahmad Sheikh V/S UT of J&K	CPO Riaz Ahmad Dar
51.	CRM (M) No.596/2023 (SBG)	FIR No. 09/2023 P/S ACB .	Tahir Firdous ShawalV/S UT of J&K and ors.	CPO Riaz Ahmad Dar
52.	CRM (M) No.652/2023 (SBG)	. FIR No.23/2023 P/S ACB .	Bilques Mir V/S UT of J&K and others	CPO Riaz Ahmad Dar
53.	CRM (M) No.679/2023 (SBG)	FIR No. 184,185 P/S GBL & 24/19 P/S ACB.	Ashiq Hussain Mir V/S UT of J&K and others.	CPO Riaz Ahmad Dar
54.	CRM (M) No.692/2023 (SBG)	FIR No.09/2023) P/S ACB S BG.	Farooq Ahmad Mir V/S U T of J&K and ors.	CPO Riaz Ahmad Dar
55.	CRM (M) No.765/2023 (SBG)	FIR No.19/2023 P/S ACB	Jamsheed Rasool Chaudhary V/S UT of J&K and ors.	CPO Riaz Ahmad Dar
56.	Cr. Appeal No. 06/04 (SBG)	40/86 P/S VOK	Mohd. ShabanWani V/S State	CPO Riaz Ahmad Dar
57.	Cr. Appeal No. 04/2006 (SBG)	44/1998 P/S VOK	Dr. Gh Hassan Mir V/s State	CPO Riaz Ahmad Dar
58.	Cr. Appeal No. 03/08 (SBG)	80/99 P/S VOK (P.E. No. K NG 59/98	Gh. RasoolGanie V/S State	CPO Riaz Ahmad Dar
59.	CrI A (S) No. 08/2020. (Cr,Ref.46/05) (SBG)	48/88 P/s VOK	State V/S R.K . Suri	CPO Riaz Ahmad Dar
60.	Cr. Appeal No. 17/14 (SBG)	24/2006 P/S VOK	Mohd. Abdul lah Geelani V /S State	CPO Riaz Ahmad Dar
61.	Cr. Appeal No. 07/15 (SBG)	10/2005 P/S VOK	Mohd. Subhan Shah V/S State	CPO Riaz Ahmad Dar
62.	Cr. Appeal No. 14/16 (SBG)	45/2006 P/S VOK	Mohammad Amin Bhat V /S State	CPO Riaz Ahmad Dar
63.	Cr. Appeal 08/2017 (SBG)	32/2005 P/S VOK	Mohammad Ashraf Khan V/S State	CPO Riaz Ahmad Dar
64.	Cr.Appeal 15/2017 ((SBG)	22/2009 P/S VOK	Mohd. Sadiq Raina V/S State	CPO Riaz Ahmad Dar
65.	CrIA (S) No.01/2020	No.08/08 P/S ACB	Filil-ur-Rehm	CPO Riaz Ahmad Dar

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	(SBG)		an V/S state	
66.	CrIA (S) 04/2022 (SBG)	FIR No.02/2005 P/S ACB	Mohammad Amin Baba V /S UT of J&K and others	CPO Riaz Ahmad Dar
67.	CrIA (S) No.01/2023 (SBG)	FIR No.29/2008	Ahmad Sofi V/S UT of J&K	CPO Riaz Ahmad Dar
68.	CRAA No.01/2010 (SBG)	28/1995 P/S ACB.	State V/S Mohammad Aslam Wani	CPO Riaz Ahmad Dar
69.	CRAA No. 26/2017. (SBG)	10/20s06 P/S VOK	State V/S Mohammad Yaqoob Bhat	CPO Riaz Ahmad Dar
70.	CrIA (AS) No. 06/2021 (SBG)	09/2005 P/S VOK	State V/S Mohammad Jamal Magray	CPO Riaz Ahmad Dar
71.	CRAA No. 16/2018 (SBG)	14/2007 P/S VOK	State V/S Mohammad Ismail Khan and another	CPO Riaz Ahmad Dar
72.	CRAA No. 03/2018 (SBG)	24/2005 P/S VOK	State V/S Masood Ahmad Gangoo	CPO Riaz Ahmad Dar
73.	PERCR No.02/2018 (SBG)	41/2005 P/S VOK.	State through SSP VOK V/S Umer-ud-din Chohan	CPO Riaz Ahmad Dar
74.	CrIA (AS) No. 11/2020. (SBG)	30/2006 P/S VOK	State through SSP VOK V/S Mohd. Ismail Gojri	CPO Riaz Ahmad Dar
75.	CRLA(AS) No. 12/2020 (SBG)	08/2005 P/S ACB	UT of J&K V/S Mehraj-din-Kalla	CPO Riaz Ahmad Dar
76.	CRLA(AS) No.18/2020 (SBG)	FIR No.29/1985 P/S ACB.	State V/S Muzaaffar Hamdani	CPO Riaz Ahmad Dar
77.	CrIA (AS) No. 20/2021 (SBG)	FIR No.16/1999 P/S ACB	UT Of J&K through SSP ACB V/S Ahmadullah Shah	CPO Riaz Ahmad Dar
78.	CrIA (AS) No.21/2021 (SBG)	FIR No. 19/2009 P/S ACB	UT of J&K through SSP ACB V/S Ghulam Hyder Bhat	CPO Riaz Ahmad Dar
79.	CrIA(AS) No.15/2022 (SBG)	FIR No.33/2010 P/S ACB	titled UT of J&K through SSP ACB V/S Ghulam Hassan Kamal	CPO Riaz Ahmad Dar
80.	CrIA(AS) No.32/2022 (SBG)	FIR No.16/2008 P/S ACB	ACB V/S Karanjeet Singh	CPO Riaz Ahmad Dar
81.	CrIA(AS) No.09/2023 (SBG)	FIR No.28/2009 P/S VOK now ACB.	UT of J&K through SSP ACB Kashmir	CPO Riaz Ahmad Dar

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			V/S Abdul Q ayoom Dar	
82.	WP(C) 1288/2021 (SBG)		Ghulam Ahm ad GanieV/S UT of J&K an d others	CPO Riaz Ahmad Dar
83.	SWP No.1089/17 (SBG)		Syed Shakeel -ur-Rehman V/s State	CPO Riaz Ahmad Dar
84.	SWP 2619/13 (SBG) TA NO. 246/22		Gh.Mohd. Lone V/S sta te	CPO Riaz Ahmad Dar
85.	SWP 2620/13 (SBG) TA NO. 187/22		Nazir Ahmad Dar V/S stat e	CPO Riaz Ahmad Dar
86.	SWP 2640/13 (SBG) TA No. 85/23		Showkat Ah mad Bhat V/ S state.	CPO Riaz Ahmad Dar
87.	SWP No. 2641/2013 (SBG) TA No. 375/22		Mohammad Iqball Wani	CPO Riaz Ahmad Dar
88.	SWP No. 593/15 (SBG) TA No. 3780/21	-	Basharat Ras ool V/S State	CPO Riaz Ahmad Dar
89.	SWP No. 911/2017 (SBG) TA No. 1589/21		Ghulam Meh di V/S State	CPO Riaz Ahmad Dar
90.	SWP No. 2110/17 (SBG) TA No. 1663/21		Wahid Ahma d Sheikh V/S state	CPO Riaz Ahmad Dar
91.	SWP NO 3027/2018 (SBG) TA No. 5477/21		Sham Lal kap oor V/S state	CPO Riaz Ahmad Dar
92.	OA No.183/2022 (SBG)	FIR No.13 /2007 P/S ACB	Ghulam Nabi Wani V/S U T of J&K and others	CPO Riaz Ahmad Dar
93.	SWP NO.2595/2013 SBG.		Ravinder Ku mar	CPO Riaz Ahmad Dar
94.	CRM (M) No. CRM (86/2024	FIR No. 15/2023 P/S SBG	Nisar Ahmad Wani V/s UT of J&K and others	CPO Riaz Ahmad Dar
95.	WPC No. 1214/2024	Veri-69/2015	Abdul Majid Bhat V/s UT of J&K and others	CPO Riaz Ahmad Dar
96.	WPC No. 775/2024	FIR No. 23/2023	Bliqis MIR V/s UT of	CPO Riaz Ahmad Dar

			J&K and others	
97.	WPC No. 435/2024	PE SBG 01/2024	Shair Javid Ahmad V/s UT of J&K and others	CPO Riaz Ahmad Dar
98.	WPC No. 594/2022	Complaint No.ACB-Irri-NG-14-22	Abdul Rashid Ganie V/s UT of J&K and others	CPO Riaz Ahmad Dar
99.	WPC No. 972/2022		Altaf Hussain Wani	CPO Riaz Ahmad Dar
100	SLP	101/1997-VOK	Shri Gh Ali Dar (Xen PDD transmission Line Division Srinagar)	CPO Riaz Ahmad Dar
101	SLP	33/2012-VOK	Dr. Riyaz V/S State of JK Principal Dental College Srinagar and others	CPO Riaz Ahmad Dar
102	SLP	23/2006-VOK		CPO Riaz Ahmad Dar
103	SLP	12/2007-VOK	Raja Nisar Ahmad Wani	CPO Riaz Ahmad Dar
104	SLP	29/1998 -VOK	Mohd Assadullah Lone	CPO Riaz Ahmad Dar
105	SLP	16/2003-VOK	Ranjit Kour	CPO Riaz Ahmad Dar
106	SLP	26/2002-VOK	Abdul Khaliq Shah	CPO Riaz Ahmad Dar

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(P/s ACB Jammu)

S.No.	Petition No	FIR/PE/Veri No	title	OIC
1.	409/18	08/14	Faqir Chand Bhagat	CPO Jatinder Anand
2.	439/20	21/03	Raj Daluja	CPO Jatinder Anand
3.	561-A 58/16	41/15 VOJ	Mohinder Singh V/S state	CPO Jatinder Anand
4.	CRM(M) 112/2022	01/2022	Shahid Buch	CPO Jatinder Anand
5.	CRM(M) 184/2022 c/w CRM(M) 394/22	14/20	Raghubir Chand. Sanjeev Kumar	CPO Jatinder Anand
6.	CRM(M) 598/22	28/2019	Rattan Lal Ticku	CPO Jatinder Anand
7.	OWP 860/10	15/10 VOJ	Mohd Bashir and ors V/S state	CPO Jatinder Anand
8.	561-A 370, 372, 373/13, 142/14	03/07 VOJ	Alla-Ud-Din Choudhary, Davinder Kumar Sharma, Mushtaq Ahmed Dar V/S state	CPO Jatinder Anand
9.	Cr. Revision 05/2015	08/12 VOJ	Hanyo Hoon V/S state	CPO Jatinder Anand
10.	561-A 478,385, 402/15	30/10 VOJ	Mushtaq Ahmed krishan Gopal Singh, & Raj Kumar Gupta V/S state	CPO Jatinder Anand
11.	OWP 528/17	FIR 07/11	Mehak Anand	CPO Jatinder Anand
12.	CRM(M) 318/19 c/w CRM(M) 334/19	14/13	S.P.Bhatti , Sewa Ram V/S state	CPO Jatinder Anand
13.	CRM(M) 448/2019	18/15	Subash Chander Sharma	CPO Jatinder Anand
14.	CRM(M) 524/21	15/10	Kamal Singh	CPO Jatinder Anand
15.	CRM(M) 210/23	04/07	Dr. Falendra K. Sudan	CPO Jatinder Anand
16.	CRM(M) 466/2023	02/2014	Monish Bhatia	CPO Jatinder Anand
17.	CRM(M) 494/2023	02/2014	Naresh Kumar	CPO Jatinder Anand
18.	CRM(M) 514/23	02/14	Kamni kesar	CPO Jatinder Anand
19.	CRM(M) 816/23	complaint	Sham Lal	CPO Jatinder Anand
20.	CRM(M) 30/23 c/w 105/23, 106/23	19/01 VOK	Ashok Kumar, Chuni Lal Raina Brij Krishan Bhat	CPO Jatinder Anand
21.	CRM(M) 351/2020	10/2020	Ashok Kumar Gandotra V/S UT of J&K	CPO Jatinder Anand
22.	CRM(M) 271/2021	08/2021	Bal Krishen	CPO Jatinder

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23.	CRM(M) 128/2022	04/2022	Satish Bhagat	CPO Jatinder Anand
24.	CRM(M) 89/2022	16/2017	Anil John	CPO Jatinder Anand
25.	CRM(M) 215/23	10/22	Sham Lal	CPO Jatinder Anand
26.	CRM(M) 272/23	08/14	Satpal Saini	CPO Jatinder Anand
27.	2903/16	Communication No. 5616-Rev-Adm-PF-49-2016 dated 29.09.2016	Avtar Singh jasrotia V/S state the Revenue Departement	CPO Jatinder Anand
28.	3466/19	10/18	Amit Sharma	CPO Jatinder Anand
29.	3159/14	30/14	Neha Sharma and ors	CPO Jatinder Anand
30.	1716/16	30/15 VOJ	Naresh Kumar V/S State th. Education deptt. and ors.	CPO Jatinder Anand
31.	37/97	59/08	State V/S Daljit Singh Tiger & Ors.	CPO Jatinder Anand
32.	18-S/10 9900016/10	18-S/10 9900016/10	State V/S Romesh Lal	CPO Jatinder Anand
33.	33/93	40/12	State V/S M.S Qureshi ors.	CPO Jatinder Anand
34.	13/2006	51/2013	State V/S Varinder Gupta	CPO Jatinder Anand
35.	8/1997	123/13	State V/S Gh. Qadir	CPO Jatinder Anand
36.	19/2000	13/2014	State V/S Wazir Mohd.	CPO Jatinder Anand
37.	09/2008	98/2014	State V/S Arvind Gupta	CPO Jatinder Anand
38.	25/2009 P/S VOJ	246 /2014	State V/S Parveen Sharma	CPO Jatinder Anand
39.	01/11 VOJ	SLAA 57/16 c/w condl(CR) 53/16	State V/S Parshotam Lal Sharma	CPO Jatinder Anand
40.	24/10 VOJ	CrlA.(AS) 30/21 SLAA 70/2017 c/w condl (cr) 68/17	State V/S Gian Chand	CPO Jatinder Anand
41.	18/02 VOJ	CRAA 54/2017 SLAA 36/17 c/w condl(CR) 32/17	State V/S Yash Pal Sharma	CPO Jatinder Anand
42.	20/95 VOJ	SLAA 16/17 c/w Cond (CR) 17/17	State V/S Ravinder Kumar Mishra	CPO Jatinder Anand
43.	79/95	SLA 12/19 CONCR 11/19	State V/S S.C.Chopra & Ors	CPO Jatinder Anand
44.	21/06	SLA 17/19 CONCR 17/19	State V/S Mohinder Singh & ors	CPO Jatinder Anand
45.	28/11	Crl LP 67/19 c/w CrlA (AS) 22/19	State V/S Ranjit singh	CPO Jatinder Anand
46.	06/07	Crl LP 68/19 c/w CrlA (AS) 23/19	State V/S Mohd Rafiq	CPO Jatinder Anand

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47.	08/05	CrI LP 69/19 c/w CrIA (AS) 24/19	State V/S Sehdev Singh	CPO Jatinder Anand
48.	05/11	CrI LP 70/19 c/w CrIA (AS) 25/19	State V/S Sikander kumar	CPO Jatinder Anand
49.	09/05	CrI.LP(S) 2/20	State V/S Jaghdev Kumar and ors.	CPO Jatinder Anand
50.	12/07	CrI.LP 01/2020 CrIA(AS) 9/22	State V/S Rakesh Kumar Mehra & ors	CPO Jatinder Anand
51.	25/16	CrI. A (AS) 02/20	State V/S Ashu Jolly	CPO Jatinder Anand
52.	07/10	CrI.LP 25/2020 CrIA(AS) 36/21	State V/S Narinder Singh	CPO Jatinder Anand
53.	3/99	CrIA.(AS) 37/21	State V/S Shingar Singh	CPO Jatinder Anand
54.	81/92	CrI.LP 26/2020	State V/S Tahir Mufti & ors	CPO Jatinder Anand
55.	25/06	CrIA.(A S) 40/2021	State V/S K.K.Arora & ors	CPO Jatinder Anand
56.	17/15	CrIA.(AS) 06/21	UT of J&K V/S Kulbir Singh	CPO Jatinder Anand
57.	02/11	CrI LP(S) 04/2021	UT of J&K V/S Asif Ali	CPO Jatinder Anand
58.	16/10	CrI.LP (S) 5/21 CrIA(AS) 5/21	UT of J&K Shamas din	CPO Jatinder Anand
59.	23/09	CrI.LP(S) 06/21	UT of J&K V/S ASI Manzoor Hussain	CPO Jatinder Anand
60.	05/05	CrI.LP(S) 07/2021	UT of J&K V/S Rajesh Pandoh and ors.	CPO Jatinder Anand
61.	20/15	CrI.LP(S) 10/2021	ACB V/S Abrar Wani	CPO Jatinder Anand
62.	13/08	CrI.LP(S) 07/2022	ACB V/S Balwant Raj Kotwal	CPO Jatinder Anand
63.	13/05	CrI.A(AS) 23/22	ACB V/S Mohinder Singh	CPO Jatinder Anand
64.	69/99	CrI.LP(S) 3/23	ACB V/S Ajit Kumar and ors	CPO Jatinder Anand
65.	01/2009	CrI.LP(S) 06/23	ACB V/S Narinder Singh and anrs.	CPO Jatinder Anand
66.	01/14	CrI.LP(S) 05/23	ACB V/S Pawan kumar Sharma	CPO Mohammad Amir Almansoor
67.	16/99	CrI.LP(S) 06 /23	ACB V/S Pawan Kumar Bakshi	CPO Mohammad Amir Almansoor
68.	10/03	CrI. A(AS) 7 /23	ACB V/S Bharti Thusoo	CPO Mohammad Amir Almansoor
69.	18/2009	CrI.LP(S) 18 /23	ACB V/S Bishan dass	CPO Mohammad Amir Almansoor
70.	21/87 P/S VOJ	3/05	Nizam-ud-Din V/S State	CPO Mohammad Amir Almansoor
71.	15/82	23/05	Mohd Sadiq V/S St	CPO

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	P/S VOJ		ate	<i>Mohammad Amir Almansoor</i>
72.	15/82 P/S VOJ	24/05	Mohd Sadiq V/S State	<i>CPO Mohammad Amir Almansoor</i>
73.	71/90 P/S VOJ	13/06	Mohd Sikander V/S State	<i>CPO Mohammad Amir Almansoor</i>
74.	02/02 P/S VOJ	22/08	Chaman Lal V/S State	<i>CPO Mohammad Amir Almansoor</i>
75.	44,63,64/93 P/S VOJ	17/09	Haji Ab.Majid V/S State	<i>CPO Mohammad Amir Almansoor</i>
76.	31/85 P/S VOJ	38/09	Sumer Chand V/S State	<i>CPO Mohammad Amir Almansoor</i>
77.	40/96 P/S VOJ	23/10	Parshotam Kumar Kohli V/S State	<i>CPO Mohammad Amir Almansoor</i>
78.	27/03 P/S VOJ	32/10	Chuni Lal V/S State	<i>CPO Mohammad Amir Almansoor</i>
79.	2/02 P/S VOJ	21/11	Sansar Chand V/S State	<i>CPO Mohammad Amir Almansoor</i>
80.	27/06 VOJ	27/11	OM Parkash	<i>CPO Mohammad Amir Almansoor</i>
81.	19/93 P/S VOJ	12/11	Qamar Din others V/S State	<i>CPO Mohammad Amir Almansoor</i>
82.	29/99 P/S VOJ	29/11	Ashok Kumar Sharma V/S State	<i>CPO Mohammad Amir Almansoor</i>
83.	19/03 P/S VOJ	42/11	Showkat Hussain V/S State	<i>CPO Mohammad Amir Almansoor</i>
84.	11/2006	98/12	Hira Nand V/S State	<i>CPO Mohammad Amir Almansoor</i>
85.	18/06	15/13	Mohd Bashir	<i>CPO Mohammad Amir Almansoor</i>
86.	71/98	64/13	Som Nath Sharma V/S State through VOJ	<i>CPO Mohammad Amir Almansoor</i>
87.	09/2007	01/14	Mohd Razaq V/S State & Another	<i>CPO Mohammad Amir Almansoor</i>
88.	4/11 Jammu	CRM(M) 409/24	Mahant Damodar Dass (SSP Jammu wing)	<i>CPO Mohammad Amir Almansoor</i>
89.	03/2005	03/2014	Nana Ji Handoo	<i>CPO Mohammad Amir Almansoor</i>
90.	05/2006	25/2014	Madan Lal Vs State	<i>CPO</i>

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		CMA-125/2014		Mohammad Amir Almansoor
91.	90/1994	36/2014	Sham Lal(ASI) Vs State TH. VOJ	CPO Mohammad Amir Almansoor
92.	80/1995	43/2014	Sham Lal Vs State TH. VOJ	CPO Mohammad Amir Almansoor
93.	12/2005	66/2014	Kuber Singh V/S State Th. VOJ	CPO Mohammad Amir Almansoor
94.	12/2005	67/2014	Bishan Dass V/S State th. VOJ.	CPO Mohammad Amir Almansoor
95.	18/2008	03/2015	Shama Bakshi V/S State through VOJ	CPO Mohammad Amir Almansoor
96.	29/96	07/2015	Ram Lal V/S VOJ	CPO Mohammad Amir Almansoor
97.	FIR No.06/2008,P/S VOJ	1/16	Sita Ram, V/S state	CPO Mohammad Amir Almansoor
98.	24/07,P/S VOJ	2/16	Kuldeep Kumar V/S state	CPO Mohammad Amir Almansoor
99.	04/10 P/s VOJ	24/16	Mohd Sohail Mir V/S state th. Vig.	CPO Mohammad Amir Almansoor
100	08/09 VOJ	30/2016	Dwarka Nath V/S state th. Vig.	CPO Mohammad Amir Almansoor
101	22/10 VOJ	32/16	Girdhari lal Sharma V/S state	CPO Mohammad Amir Almansoor
102	23/10 VOJ	45/16	Harbans lal V/S State petitioner was Patwari halqa Ratnal Tehsil Bishnah he demanded an amount of Rs 4000/- from the complainant for obtaining copy of Misel haquit of land (Raid matter)	CPO Mohammad Amir Almansoor
103	19/02 VOJ	54/16	Shiv Dev Singh the then cashier J&KS RTC Jammu that accused has misappropriated an amount of Rs. 8.70,011/- V/S state	CPO Mohammad Amir Almansoor
104	17/10 VOJ	05/2017	Daleep kumar Bhat the then posted as manager in the J&K Grameen Ba	CPO Mohammad Amir Almansoor

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			nk branch pargwal demaned and accepted an amount of Rs. 7000/- as bribe from cosmplaint to release 2 nd in stallment of Loan of rs, 65000/- V/S state th VOJ (Raid matter)	
105	25/2017	25/2017	Ram kangotra V/S state	CPO Mohammad Amir Almansoor
106	39/2017	39/2017	Gulzari Lal V/S state	CPO Mohammad Amir Almansoor
107	79/95	29/18	Paramjeet Singh V/S state	CPO Mohammad Amir Almansoor
108	11/10 P/S VOJ	46/2018	Jawahar Lal V/S State.	CPO Rohit Gupta
109	18/2011	06/2019	Dr. Manohar lal V/S state	CPO Rohit Gupta
110	19/09	44/19	Ashok Kumar Koul V/S state	CPO Rohit Gupta
111	19/09	45/19	Dr. Nagendra Sharma	CPO Rohit Gupta
112	25/2011	CrIM 04/2021	Balwan Singh	CPO Rohit Gupta
113	04/08	CrI.A(S) 23/21	Janak Singh V/S State	CPO Rohit Gupta
114	17/16	CrI.A(S) 5/23	Mohd Sharief	CPO Rohit Gupta
115	10/16	CrI.A(S) 9/23	Mohd Ashraf	CPO Rohit Gupta
116	41/2017	CrI.A(S) 13/2023	Ved Parkash	CPO Rohit Gupta
117	07/14	CrI.A(S) 14/2023	Deepak Sharma	CPO Rohit Gupta
118	05/07 P/s VOJ	CrI.A(S) 17/23	Nasir Khan	CPO Rohit Gupta
119	27/06	6/11	Bharat Bushan V/S State	CPO Rohit Gupta
120	26/97 P/S VOJ	30/11		CPO Rohit Gupta
121	14/2005	Cr. Rev. 01/14	State V/S Aziza & Ors.	CPO Rohit Gupta
122	08/12	Cr.Rev-05/15	Hanho Yoon and others V/S State through VOJ	CPO Rohit Gupta
123	10/05	10/2019	State V/S Thakur Dass Sharma & ors	CPO Rohit Gupta
124	CrI.R. 32/21	CrI.R. 32/21	Khalid Abdullah Shah V/S UT of J&K through Director ACB	CPO Rohit Gupta
125	04/08	CrI.R 8/22	Raghubir Singh	CPO Rohit

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				<i>Gupta</i>
126	33/14	CrI.R 38/2022	Dalip thusu	<i>CPO Rohit Gupta</i>
127	14/10	CrI.R 06/23	ACB V/S Parveen Pandoh	<i>CPO Rohit Gupta</i>
128	30/14	CrI.R 11/23	Harmeet Singh	<i>CPO Rohit Gupta</i>
129	21/14	CrI.R 39/23	ACB V/S Ravinder kumar Mahajan	<i>CPO Rohit Gupta</i>
130	9/16	CrI.R 52/23	ACB V/S Tarsem La and anrs.	<i>CPO Rohit Gupta</i>
131	2/16	CrI.R 68/23	ACB V/S charanjit singh	<i>CPO Rohit Gupta</i>
132	16/16	CrI.R /23	ACB V/S Sanjay Sharma	<i>CPO Rohit Gupta</i>
133	19/2001 VOK	CrI.R 26/23	ACB V/S Pran Nath	<i>CPO Rohit Gupta</i>
134	58/91	378/04	Rashpal Singh V/S State	<i>CPO Rohit Gupta</i>
135	09/86	835/08	Abdul Majid V/S State & ors.	<i>CPO Rohit Gupta</i>
136	2/14	860/2010	Mohd Bashir V/S state & ors.	<i>CPO Rohit Gupta</i>
137		829/2010	Jagdev Singh V/S State & ors.	<i>CPO Rohit Gupta</i>
138		830/2010	Isher Dass V/S state & ors.	<i>CPO Rohit Gupta</i>
139		963/12	Inderjit Kour V/S state th. Tourism and ors Vigilance organisatiion resp. No. 08	<i>CPO Rohit Gupta</i>
140		1194/14	Dr. R.P.Singh V/S State	<i>CPO Rohit Gupta</i>
141	Veri. No.	756/15	Prof. S. K. Bhalla Vs State & Ors.	<i>CPO Rohit Gupta</i>
142		933/2015	Ankur Sharma V/S Staate of J&K and others.	<i>CPO Rohit Gupta</i>
143	Verification	591/17	Jammu University Jammu V/S state	<i>CPO Rohit Gupta</i>
144	07/11	528/17	Mehak Anand and ors V/S state	<i>CPO Rohit Gupta</i>
145		1683/17	Sanjeev kumar V/S state	<i>CPO Rohit Gupta</i>
146	21/16 VOJ	1933/17	Sanjeev Kumar Nagpal V/S state th. Com. Secy housing & urban development, JMC, Municipal Commissioner ser. Town planner, VOJ	<i>CPO Rohit Gupta</i>
147		WP(C) 1809/20	Pawan kumar jain	<i>CPO Rohit Gupta</i>
148		WP(C) 828/2020	Rajinder Singh jamwal	<i>CPO Rohit Gupta</i>

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149		WP (C) 81/2021	Badar Din Bhat	<i>CPO Rohit Gupta</i>
150	05/21	W) (C) 587/21	Abdul Hamid & ors V/S UT of J&K through SSP ACB	<i>CPO Rohit Gupta</i>
151		WP(C) 1095/21	Inhabitants of Village Badgal Kurd	<i>CPO Rohit Gupta</i>
152	31/15	WP(C) 1687/21	Mohd Ashraf Sheikh	<i>CPO Rohit Gupta</i>
153	Very 25/16 ACBJ	WP(C) 2300/21	Mohd Saqab	<i>CPO Rohit Gupta</i>
154	verification	WP(C) 1822/22	Sumeet Kumar Puri	<i>CPO Rohit Gupta</i>
155	2/22 ACBJ	WP(C) 2788/22	Rohit Sharma	<i>CPO Rohit Gupta</i>
156	01/2017 VOJ	WP(C) 597/23	Sarbjit Singh	<i>CPO Rohit Gupta</i>
157	28/97	2883/01	M.L Bhardawaj V/S State	<i>CPO Rohit Gupta</i>
158	03/07	370/13	Alla ud Din choudhary	<i>CPO Rohit Gupta</i>
159	3/2007 P/S VOJ	372/13,	Davinder Kumar	<i>CPO Rohit Gupta</i>
160	3/2007 /S VOJ	373/13,	Davinder Kumar	<i>CPO Rohit Gupta</i>
161		416/13	Suraj Prakash Bamotra V/S State & others.	<i>CPO Rohit Gupta</i>
162	30/10	385/15	Krishan Gopal Singh & Ors Vs State through VOJ	<i>CPO Anshuman Dubey</i>
163	30/10	402/15	Raj Kumar Gupta & Ors Vs State through VOJ	<i>CPO Anshuman Dubey</i>
164	30/10	478/15	Mustaq Ahmed Malik Vs State through VOJ	<i>CPO Anshuman Dubey</i>
165		488/2015	Anil Kumar Vs State and ors.	<i>CPO Anshuman Dubey</i>
166	41/2015	58/2016	Mohinder Singh & anr. V/S State through VOJ and anr.	<i>CPO Anshuman Dubey</i>
167	08/14	409/18	Faqir Chand Bhagat	<i>CPO Anshuman Dubey</i>
168	23/2011	804/18	Riaz Ahmed Malik	<i>CPO Anshuman Dubey</i>
169	14/13	318/19	S.P.Bhatti V/S state	<i>CPO Anshuman Dubey</i>
170	07/11	309/19	Bhola Nath V/S state	<i>CPO Anshuman Dubey</i>
171	14/13	334/19	Sewa Ram and anr	<i>CPO Anshuman Dubey</i>
172	18/15	448/19	Subash Chander	<i>CPO Anshuman Dubey</i>

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173	09/14	CRM(M) 240/20	Pawan Shastri V/S state	CPO Anshuman Dubey
174	10/2020	CRM(M) 351/20	Ashok Kumar Gandotra and ors	CPO Anshuman Dubey
175	13/2020	CRM(M) 306/2020	Shiv Kumar Gupta	CPO Anshuman Dubey
176	21/03	CRM(M) 439/20	Raj Daluja	CPO Anshuman Dubey
177	08/2021	CRM(M) 271/2021	Bal Krishen	CPO Anshuman Dubey
178	15/2017	CRM(M) 205/21	Anil John	CPO Anshuman Dubey
179	27/11	607/21	Fida Hussain	CPO Anshuman Dubey
180	15/10	CRM(M) 524/21	Kamal Singh	CPO Anshuman Dubey
181	16/2017	CRM(M) 89/2022	Anil John	CPO Anshuman Dubey
182	04/2022	CRM(M) 128/2022	Satish Bhagat	CPO Anshuman Dubey
183	01/2022	CRM(M) 112/2022	Shahid Buch	CPO Anshuman Dubey
184	14/20	CRM(M) 184/22	Raghubir chand	CPO Anshuman Dubey
185	complaint	CRM(M) 244/22	Manzoor hussain	CPO Anshuman Dubey
186	14/20	CRM(M) 277/2022	Ravinder Sharma	CPO Anshuman Dubey
187	14/20	CRM(M) 394/22	Sanjeev Kumar	CPO Anshuman Dubey
188	03/14	CRM(M) 327/22	Abdul Qayum Sheikh	CPO Anshuman Dubey
189	14/07	CRM(M) 441/22	Nazir Ahmed Choudhary	CPO Anshuman Dubey
190	28/19	CRM(M) 598/22	Rattan Lal Ticku	CPO Anshuman Dubey
191	09/11 VOJ	CRM(M) 764/22	Sita Ram Sharma	CPO Anshuman Dubey
192	04/07 VOJ	CRM(M) 210/23	Dr. Falendra K.Sudan	CPO Anshuman Dubey
193	10/22 ACBJ	CRM(M) 215/23	Sham Lal	CPO Anshuman Dubey
194		CRM(M) 261/23	Raj Kumar Gupta	CPO Anshuman Dubey
195	08/14	CRM(M) 272/23	Satpal Saini	CPO Anshuman Dubey
196	02/2014	CRM(M) 466/2023	Monish Bhatia	CPO Anshuman Dubey
197	02/2014	CRM(M) 494/2023	Naresh Kumar	CPO Anshuman Dubey
198	12/20 ACB	CRM(M) 484/2023	Sheikh Javid Ahmed	CPO Anshuman Dubey
199	6/23	CRM(M) 713/23	Ali Imran and anrs.	CPO Anshuman Dubey
200	Complaint 14/22	CRM(M) 816/23	Sham Lal	CPO Anshuman Dubey

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201	16/16	CRM(M) 853/23	Rajinder singh	<i>CPO Anshuman Dubey</i>
202	20/07	CRM(M) 893/23	Showkat Ali	<i>CPO Anshuman Dubey</i>
203		1120/23	Mansi Dugal	<i>CPO Anshuman Dubey</i>
204	9/11	CRM(M) 512/23	Jotinder Singh	<i>CPO Anshuman Dubey</i>
205		WPILL No.09/2012 C/W WP(C) PIL 14/2020	Sheik Mohd Shafi and anr V/S U.O.I and ors. Court on its own motion	<i>CPO Anshuman Dubey</i>
206		OWP 933/15	Ankur Sharma V/S state	<i>CPO Anshuman Dubey</i>
207	FIR-02/2024	CRM(M) 107/24	Rajinder Kumar Sharma V/S UT of J&K	<i>CPO Anshuman Dubey</i>
208	Veri 16/2023	CRM(M) 133/24	Jammu ladies Co- operative House Society Ltd through Santosh Kumari V/S UT of J&K	<i>CPO Anshuman Dubey</i>
209	Veri-16/2023	CRM(M) 317/24	Bharat Bhushan V/S UT of J&K	<i>CPO Anshuman Dubey</i>
210	FIR-25/2017	CrI.R 15/24	ACB V/S Ram Lal and ors	<i>CPO Anshuman Dubey</i>
211	Rev-NG-303/2021	OWP No. 605/16	Prem Kour V/S state th.IGP Crime Branch Jammu, SSP Crime branch, SSP Vigilance, Tehsildar Akhnoor	<i>CPO Anshuman Dubey</i>
212	Rev-G-33/2021 (DVO)	WP(C) 1298/21	Ajit Singh	<i>CPO Anshuman Dubey</i>
213	Rev-G-01/2021	WP(C) 2453/21	Naresh Kumar Gupta	<i>SrPo Vishwajeet Singh</i>
214	Veri JSK 54/2023	WP(C) 431/24	Asma Ajaz	<i>SrPo Vishwajeet Singh</i>
215	FIR No. 15/2010	CRM(M) 435/18	Kamal Singh	<i>SrPo Vishwajeet Singh</i>
216	FIR No. 06/2022	CRM(M) 360/22	Chanchal Singh	<i>SrPo Vishwajeet Singh</i>
217	FIR-19/2001 VOK	CRM(M) 1107/22	Chaman Lal	<i>SrPo Vishwajeet Singh</i>
218	FIR-30/2014	CRM(M) 45/2024	Parveen Raina	<i>SrPo Vishwajeet Singh</i>
219	FIR 40/2015	CRM(M) 245/2024	Vijay Kumar	<i>SrPo Vishwajeet Singh</i>
220	07/2011	CRM(M) 349/2024	Aditya Mahajan	<i>SrPo Vishwajeet Singh</i>
221	05/2018	CRM(M) No. 545/2024	Amit Choudhary	<i>SrPo Vishwajeet Singh</i>
222	11/2020	CrI.R No. 30/2024	Parvinder Singh V/S State	<i>SrPo Vishwajeet Singh</i>
223	E-office No. 4335873 (ACB Hqrs)	WP(C) 1252/20	Mohd Illeyas	<i>SrPo Vishwajeet Singh</i>

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224	Complaint	OWP No. 1123/16	Nissar Hussain V/S SVC	SrPo Vishwajeet Singh
225		OWP No. 1334/16	Mohd Rashid V/S state through SVC & others	SrPo Vishwajeet Singh
226		WP(C) 2590/21	Tripta Devi	SrPo Vishwajeet Singh
227		WP(C)) No. 1426/21	Mohd Sharief Khandey	SrPo Vishwajeet Singh
228		WP(C) 1789/22	M/S Jammu Dehati Thrift & Credit Pvt. Ltd.	SrPo Vishwajeet Singh
229	75/1995 (trap)		Roshan Lal Bhagat V/S State of J&K	SrPo Vishwajeet Singh
230	09/2003 (trap)		Raj Kumar Fotehdar Vs UT of JK	SrPo Vishwajeet Singh
231	21/2003 (Misuse)		Raj Daluja Vs State	SrPo Vishwajeet Singh
232	15/2010 (DA)		Kamal Singh Vs State	SrPo Vishwajeet Singh
233	12/2017 (Misuse)		Rajesh Gupta and others Vs State	SrPo Vishwajeet Singh
234	10/2021 (Misuse)		Brij Bhushan Vs UT	SrPo Vishwajeet Singh
235	28/2006-VOJ		Shanti Swaroop Gupta	SrPo Vishwajeet Singh
236	35/2017-VOJ		Shashi Khajuria	SrPo Vishwajeet Singh
237	01/2004-VOJ		Ravinder singh Sambyal	SrPo Vishwajeet Singh
238	26/1997-VOJ		Vijay Kumar Gupta	SrPo Vishwajeet Singh
239	57/1998-VOJ		Abdul Aziz Mirza	SrPo Vishwajeet Singh
240	07/2011 voj		Ram dayal	SrPo Vishwajeet Singh
241	15/1982-j		Mohd sadiq vs UT	SrPo Vishwajeet Singh
242	10/2021		Bridge Boshan	SrPo Vishwajeet Singh
243	35/2017		Shashi Khajoorah	SrPo Vishwajeet Singh
244	4/11 Jammu	CRM(M) no. 424/24	Sanjay Gupta	SrPo Vishwajeet Singh
245	11/20 ACB Jammu	CrI.R 30/24	Parvinder singh V/S UT of J&K	SrPo Vishwajeet Singh

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P/s ACB Central J&K

S.No	Petition No	FIR/PE/Veri Nos	Title	OIC
1.	CRM(M) 1012/22	03/22 P/S Central	M/S Confident Dental Equipments Ltd.	<i>CPO Mohammad Amir Almansoor</i>
2.	CRM(M) 480/2023	08/2021 ACB	M/S Data Pro-Computer Pvt. Ltd	<i>CPO Mohammad Amir Almansoor</i>
3.	CRM(M) 29/23	06/22 DKR	Javeed Ahmed kanth	<i>CPO Mohammad Amir Almansoor</i>
4.	CRM(M) 590/22	02/2022(P/S Central	M/S Confident Dental Equipments Pvt. Ltd.	<i>CPO Mohammad Amir Almansoor</i>
5.		Very-slk-15/2018	MI Parrey	<i>CPO Mohammad Amir Almansoor</i>
6.	390/2014	19/2014	Suresh Kumar Rekhi V/S State & Ors.	<i>CPO Mohammad Amir Almansoor</i>
7.	CRM(M) 313/21	21/19	Noor Alam	<i>CPO Mohammad Amir Almansoor</i>
8.	CRM(M) 124/2022	27/2019	Kuldeep lal khajuria	<i>CPO Mohammad Amir Almansoor</i>
9.	CRM(M) 1012/22	03/22 P/S Central	M/S Confident Dental Equipments	<i>CPO Mohammad Amir Almansoor</i>
10.	CRM(M) 139/23	26/17 VOJ	Pankaj Khajuria	<i>CPO Mohammad Amir Almansoor</i>
11.	CRM(M) 480/2023	08/21 ACB	M/S Data Pr0-Computer Pvt. Ltd.	<i>CPO Mohammad Amir Almansoor</i>
12.	CRM(M) 925/23	2/21 P/S Central	Javed Ahmed	<i>CPO Mohammad Amir Almansoor</i>
13.	CRM (M) No. 186/2022 (CBJ)	Veri-15/2018 P/S ACB.	M/S ESS ESS Enterprises and Electronic vs UT of J&K and others.	<i>CPO Mohammad Amir Almansoor</i>

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14.	CRM (M) No.234/2023 (CBJ)	FIR No. 15/2019 P/S ACB	Sheela Gehlot vs UT of J&K and ors	<i>CPO Mohammad Amir Almansoor</i>
15.	CRM (M) No.235/2023 (CBJ)	FIR No. 15/2019 P/S ACB	Madhu Bakshi vs UT of J&K and ors	<i>CPO Mohammad Amir Almansoor</i>
16.	CRM (M) No.236/2023 (CBJ)	FIR No. 15/2019 P/S ACB	Mohn Singh vs UT of J&K and ors	<i>CPO Mohammad Amir Almansoor</i>
17.	361/2024	12/2019 VOJ	Kiran Watal Vs UT of J&K	<i>CPO Mohammad Amir Almansoor</i>
18.	CRM No. 571/2024	01/2023 PS Central	Bashir Ahmad (Patwari)	<i>CPO Mohammad Amir Almansoor</i>
19.	CRM (M) No. 550/2024	06/2024 Central	Vinod Kumar vs UT of J&K	<i>CPO Mohammad Amir Almansoor</i>
20.		Very-15/18-SLK	MI Parrey, JKE DI	<i>CPO Mohammad Amir Almansoor</i>
21.	CRM(M) No. 203/2020	05/2020 Central	Rajinder Kumar Vs UT of JK and others.	<i>CPO Mohammad Amir Almansoor</i>
22.	WP(c) No. 1736/2023		Badri Nath V/S UT of J&K and ors SVC respondent No. 7	<i>CPO Mohammad Amir Almansoor</i>
23.	Complaint	CRM(M) 26/24	Raj Kumar	<i>CPO Mohammad Amir Almansoor</i>

P/s ACB Doda (DKR)

S.No	Petition No	FIR/PE/Veri Nos	Title	OIC
01	CRM(M) 327/2022	03/2014	Abdul Qayum sheikh	<i>CPO Rohit Gupta</i>
02	CRM(M) 157/23	7/13 VOJ (DKR)	Kewal Krishan	<i>CPO Rohit Gupta</i>
03	CRMM NO. 327/2022, CrLM No. 690 & 691/2022	Case FIR No. 03/2014 ps VOJ	State vs Mohd Iqbal Kichloo, Girdawar circle Pouchal Kishtwar and others	<i>CPO Rohit Gupta</i>
04	584/2017	31/17 VOJ	Tarsem Raj	<i>CPO Rohit</i>



			Padha & ors v/s state	Gupta
05	CRMC 301/19	03/2019	Rajesh Gupta v/s State	CPO Rohit Gupta
06	CRM(M) 80/2022	31/2017	Daya Krishan	CPO Rohit Gupta
07	142/2014	12/2008	Mustaq Ahmad Dar V/S State & others.	CPO Rohit Gupta
08	CRM(M) 377/2020		Mohd Kukhtyar Zargar	CPO Rohit Gupta
09	CRM(M) 29/23	06/22 DKR	Javeed Ahmed kanth	CPO Rohit Gupta
10	CRM(M) 471/2023	28/10	Ramesh Kumar Bhat	CPO Rohit Gupta
11	WP(C) No 445/21		In habitnats of village Seel Doda V/S Commissioner Secretary to Govt School Education Directoe School Education, CEO Doda ZEO Ghat	CPO Rohit Gupta

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P/s ACB Rajouri (PR)

S.No	Petition No	FIR/PE/Veri Nos	Title	OIC
01	561-A 186/13 c/w 5 , 7/14,	14/05 VOJ	Sohan Singh, Mohd Razak, Mohd Aslam,	<i>CPO Anshuman Dubey</i>
02	CRM(M) 992/2913	23/14	Sunil Malik	<i>CPO Anshuman Dubey</i>
03	CrI.R 02/23	19/2018	ACB v/s Mohd Aslam	<i>CPO Anshuman Dubey</i>
04	RP(SWP) 64/23	Review	UT v/s Pranav Gandotra	<i>CPO Anshuman Dubey</i>
05	OWP NO. 1065/16		Mohd Rafiq v/s state th. Forest deptt.	<i>CPO Anshuman Dubey</i>
06	2480/18	Veri. 3/13	Muzammal Hussain Shah	<i>CPO Anshuman Dubey</i>
07	605/18	12/2017	Girdhari Lal v/s state	<i>CPO Anshuman Dubey</i>
08	CRM(M) 325/21	35/18	Shashi Gandotra	<i>CPO Anshuman Dubey</i>
09	CRM(M) 327/21	35/18	Pooja Wattal	<i>CPO Anshuman Dubey</i>
10	CRM(M) 363/21	02/2021	Mohd Rahid Malik	<i>CPO Anshuman Dubey</i>
11	CRM(M) 231/22	02/21	Nutan Kumar Rasutra	<i>CPO Anshuman Dubey</i>
12	CRM(M) 1053/2023	23/2014	Hemla Aggarwal Vs UT of JK	<i>CPO Anshuman Dubey</i>
13	CRM(M) 343/2024		Davinder Kour Aujla Vs UT Of JK and others	<i>CPO Anshuman Dubey</i>
14	CrI. LP No. 21/2014		Ramesh Chander Vs UT of JK	<i>CPO Anshuman Dubey</i>



P/s ACB Udhampur (UR)

S.No	Petition No	FIR/PE/Veri Nos	Title	OIC
01	OWP 98/2018	01/2018	Saima Bandey Patwari v/s state	<i>SrPo Vishwajeet Singh</i>
02	CRM(M) 1011/22	15/2019 P/S ACB(UR)	M/S Bhushan Pharmaceuticals	<i>SrPo Vishwajeet Singh</i>
03	CRM(M) 251/22	06/13	Gopal Singh	<i>SrPo Vishwajeet Singh</i>
04	CRM(M) 243/22 c/w CRM(M) 89/23	20/11	Mohd Hanief Malik Abdul Rashid	<i>SrPo Vishwajeet Singh</i>
05	CRM(M) 298/22	06/21	Sunil Gupta	<i>SrPo Vishwajeet Singh</i>
06	CRM(M) 338/2022	06/2013	Mohd Saleem Bandey	<i>SrPo Vishwajeet Singh</i>
07	CRM(M) 144/23	Veri 12/12(UR) FIR 6/13	Nasir Iqbal Parray	<i>SrPo Vishwajeet Singh</i>
08	WP(CrI) 57/2023	20/18	Rajesh Suri	<i>SrPo Vishwajeet Singh</i>
09	4358/19	05/19	Puran chand v/s U. T of J&K	<i>SrPo Vishwajeet Singh</i>
10	Cr. LP(S) 09/2021	21/06	Kartar Singh	<i>SrPo Vishwajeet Singh</i>
11	CrI.R 30/21	17/13	Lakhdeep singh v/s UT of J&K	<i>SrPo Vishwajeet Singh</i>
12	CrI.R 67/23	3/20	Balbir singh v/s UT of J&K.	<i>SrPo Vishwajeet Singh</i>
13	CrI.A 11/21	09/06	Dinesh Sharma	<i>SrPo Vishwajeet Singh</i>
14	Complaint	2072/17	Talib Hussain v/s SVC respondent No. 01	<i>SrPo Vishwajeet Singh</i>
15	WP(C) 2035/21	01/2020	Rakesh Kumar Pargal	<i>SrPo Vishwajeet Singh</i>
16	WP(C) 1529/22	Veri. 18/21 UR	Chaman deep	<i>SrPo Vishwajeet Singh</i>
17	CRM(M) 457/19	22/2018	Raman Uppal	<i>SrPo Vishwajeet Singh</i>
18	CRM(M) 602/19	15/2019	Dr. Rakesh Kumar Shan	<i>SrPo Vishwajeet Singh</i>
19	CRM(M) 579/19	15/2019	Dr. Abdul Kabir Dar	<i>SrPo Vishwajeet Singh</i>
20	CRM(M) 743/21	01/13	Madan Mohan Gupta	<i>SrPo Vishwajeet Singh</i>
24.	CRM(M) 898/21	6/13	Jagtar Singh v/s ACB	<i>SrPo Vishwajeet Singh</i>
25.	CRM(M) 884/21	33/17	Mohd Saleem Bandey	<i>SrPo Vishwajeet Singh</i>
26.	CRM(M) 40/22	01/13	Vijay Kumar Gandotra	<i>SrPo Vishwajeet Singh</i>
27.	CRM(M) 967/23	19/12	Abdul qayum	<i>SrPo Vishwajeet Singh</i>
28.	WPC NO. 290/2020	01/2020	Deeraj pargal vs UT	<i>SrPo Vishwajeet Singh</i>

Jan

			and others	<i>Singh</i>
29.	WPC NO. 293/2020	01/2020	Amit Mahajan and others VS UT and others	<i>SrPo Vishwajeet Singh</i>
30.		12/2011	Kunal Sharma Vs UT of JK	<i>SrPo Vishwajeet Singh</i>
31.	CRM(M) No. 425/24	2/22 Verification	Javid Iqbal (SSP UR)	<i>SrPo Vishwajeet Singh</i>
32.	CRM (M) No. 524/24	21/15 VOJ	Babu Ram (SSP UR wing)	<i>SrPo Vishwajeet Singh</i>

